

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE
RAJYA SABHA
QUESTION NO 12.11.2010
ANSWERED ON
USE OF ENDOSULFAN .

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Shri P. Rajeeve

Will the Minister of AGRICULTURE be pleased to state :-

- (a) whether Government has given clean chit to Endosulfan;
- (b) if so, the reasons therefor; and
- (c) if not, whether Government has any plans to ban the usage of Endosulfan in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

(SHRI K.V. THOMAS)

(a) & (b): The insecticide Endosulfan has been reviewed from time to time by technical committees for use in the country. The latest review was carried out in 2004 by an Expert Group. On the basis of its recommendations, the Government has permitted continued use of Endosulfan in the country except in the State of Kerala where use of Endosulfan has been put on hold.

(c): Government has set up an Expert Committee recently to review some insecticides including Endosulfan taking into account latest scientific information available.